

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 11746 OF 2017
WITH PRAYER FOR INTERIM RELIEF

WITH

INTERLOCUTORY APPLICATION NO. 1, 2, 3, 4, 5 & 6

(Application for permission to file additional documents and lengthy list of dates
and exemption from filing official translation & certified copy)

M/S. INDUS TECHNICAL EDUCATION SOCIETY
VERSUS

...PETITIONERS

STATE OF UP AND ORS

...RESPONDENTS

OFFICE REPORT

The Special Leave Petition above-mentioned has been filed against the Judgment and Order dated 21.12.2016 passed by the High Court of Judicature at Allahabad in Writ C No. 17859 of 2016.

It is submitted that the SLP(C) No. 26724 of 2014 referred to on Annexure P-24 was listed before the Hon'ble Court on 25.09.2014 when the Court was pleased to direct issue of notice and the same is still pending before the Hon'ble Court. (Copy of order dated 25.09.2014 marked as Annexure P-24 at Page No. 388-389).

It is further submitted that M/s. Lawyers Knit & Co. & Mr. Abhishek Vikas, Advocates have filed Caveat on behalf of Mr. Krishna Pratap Singh and Mr. Bickey Upadhyay & 14 Ors who is not a party in the instant matter.

It is further submitted that Mr. Shishir Deshpandey, Advocate has filed Caveat on behalf of Respondent No. 2 herein.

It is further submitted that Counsel for the Petitioner has filed additional documents alongwith application for permission to file additional documents and exemption from filing official translation which are registered as I.A. Nos. 5 & 6 and the same are being circulated to the Hon'ble Court.

It is lastly submitted that Counsel for the Petitioner has filed Proof of Caveat.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 04th day of May, 2017.

ASSISTANT REGISTRAR

Copy to: Mr. R. D. Upadhyay, Advocate
M/s. Lawyers Knit & Co., Advocates
Mr. Abhishek Vikas, Advocate
Mr. Shishir Deshpandey, Advocate

ASSISTANT REGISTRAR